

Seventh Quarterly Report submitted by the State of Sikkim in compliance with Order dated 12.09.2019 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016.

The present report i.e., the 7th quarterly report now being submitted relates to the progress made in the above said matter between the period of **October 2020 to December 2020**.

- 1) State Pollution Control Board-Sikkim (SPCB-Sikkim) inspected the designated Health Care Facilities/Isolation centers to see the compliance of BMW Management as per the CPCB guidelines.
- 2) Interaction of SPCB officials with officials of District Administrative Centres and Health officials regarding waste management and various compliances to be achieved.
- 3) Show-cause notices issued to non-compliant isolation centers.
- 4) Direction under Section 5 of E(P)A, 1986 issued to the Principal Secretary, Health and Family Welfare Department for immediate compliances.
- 5) Updation of State Pollution Control Board-Sikkim (SPCB-Sikkim) website was taken up.
- 6) Release of inaugural issue of State Pollution Control Board-Sikkim (SPCB-Sikkim) news letter highlighting management and disposal of COVID-19 bio-medical waste.
- 7) Inspection of Martam landfill site by SPCB-Sikkim in co-ordination with Gangtok Municipal Corporation and issue of directions under Section 5 of E(P)A, 1986 accordingly.
- 8) Letters to District Magistrates from Chairman SPCB-Sikkim regarding various Hon'ble NGT matters and compliances to be made thereof.
- 9) Decision in Board meeting regarding formation of SPCB team under Up-Adhakshyas for solid waste management in rural areas.

- 10) Guidelines for utilisation of funds for awareness campaigns on solid waste management prepared by SPCB-Sikkim and circulated to Up-Adhakshyas for taking onward action.
- 11) Urban Development Department intimated regarding public awareness campaign on solid waste management.
- 12) Regular co-ordination meeting with Central Monitoring Committee under Ministry of Jal Shakti with regard to progress made in solid and liquid waste management in the State.
- 13) Co-ordination meeting with District Magistrates for review of District Environment Plans.